

HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(OFFICE OF THE REGISTRAR GENERAL)

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Subject: International Day of Women Judges.

ORDER

No: 299 of 2022/Reg/elec Dated 9/3/22

All the Women Judicial Officers of UT of J&K and UT of Ladakh are nominated to virtually join and participate in the function organised by Hon'ble Supreme Court of India to mark the "International day of Women Judges" on Thursday 10<sup>th</sup> March 2022 at 5:00 PM which shall be chaired by Hon'ble the Chief Justice of India. The link of the program/function will be shared by CPC, e-Courts in due course.

By order

Sanjeev Gupta  
(Registrar General)

No: 5763-67/Reg/elec Dated: 9/3/22

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, ..... for information of his Lordship.
2. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar, ..... for information.
3. Principal Districts & Sessions Judges of all Districts with a request to arrange the sitting of all women Judicial Officers posted at a particular station of their District at one place and to arrange a Video Conference (VC) of the program.
4. CPC e-Courts, High Court of J&K and Ladakh at Jammu, with the request to upload the order and to share the link of the function/program with the Districts.
5. Office file

office of the Pr. Distt. & Sessions Judge, Jammu  
No: 11689 / PDSJJ Dt: 09.3.2022

Forwarded to all Women Judicial officers of District Jammu for inf & Compliance.

Pr. District & Sessions Judge  
JAMMU  
9.3.22